

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 2169
TO BE ANSWERED ON 04.08.2022**

SCHEME FOR UNORGANIZED/ORGANISED WORKERS

2169. SHRI RAGHAV CHADHA:

Will the Minister of Labour and Employment be pleased to state:

- (a) whether Government has formulated any scheme/policy for the welfare and social security of workers in the organised/unorganised sectors;**
- (b) if so, the details of fund allocated/spent on these schemes, State/UT-wise;**
- (c) the details and the number of beneficiaries thereof, State/UT-wise including Punjab;**
- (d) whether Government has received any complaints/suggestions from the beneficiaries in this regard;**
- (e) if so, the details thereof along with the action taken/to be taken by Government thereon; and**
- (f) whether Government has any proposal to set up National Social Security Fund or extend the ESI facilities to the workers of unorganized sector, if so, the details thereof?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) to (c): Yes, Sir. Government has formulated several schemes for the welfare and social security of workers in the organised/unorganised sectors.

The Central Government has launched the Atmanirbhar Bharat Rozgar Yojana (ABRY) to incentivize employment generation in Employees' Provident Fund Organisation (EPFO) registered

Contd..2/-

establishments by payment of both employees' and employers' contributions i.e. 24% of wages in respect of new employees in establishments employing up to 1000 employees and only employees EPF contributions i.e. 12% of wages in respect of new employees in establishments employing more than 1000 employees. The State/UT-wise details of number of beneficiaries, amount of benefit under ABRY as on 19.07.2022 are at Annexure A.

In order to provide old age protection to the workers of unorganised sector including gig and platform workers, a pension scheme namely Pradhan Mantri Shram Yogi Maan-dhan (PM-SYM) was launched in March, 2019. It provides a monthly minimum assured pension of Rs.3000/- after attaining the age of 60 years. This is a voluntary and contributory pension scheme shared between the beneficiary and the Central Government on 50:50 basis. The details of funds allocated and utilized under the scheme during the last three years are as under:

Year	Funds allocated (Rs. in crore)	Expenditure incurred (Rs. in crore)
2019-20	408.00	359.95
2020-21	330.00	319.71
2021-22	350.00	324.23

The State-wise details of registration under PM-SYM as on 17.07.2022 under the scheme are at Annexure B. The details of funds released during 2019-20 to the State/UT Governments for information, education and communication (IEC) activities under Pradhan Mantri Shram Yogi Maan-dhan (PM-SYM) Scheme are at Annexure C.

Further, the details of State/UT-wise enrollment under Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Surksha Bima Yojana (PMSBY) are at Annexure D.

(d) & (e): The Government has a grievance resolution mechanism where complaints/grievances received from beneficiaries through Centralized Public Grievance Redress and Monitoring System (CPGRAM) portal or other modes and are resolved as per standing instructions and guidelines of Government of India.

The details of complaints/grievances received and disposed in FY 2021-22 on the Centralised Public Grievance Redress and Monitoring System (CPGRAMS) and EPF Integrated Grievance Management System (EPFiGMS) portals in respect of Employees' Provident Fund Organisation (EPFO) are as under:

Online Portal	Received	Disposed
CPGRAMS	94,377	93,040
EPFiGMS	15,45,474	15,19,854

Further, various steps/efforts are taken by Employees' Provident Fund Organisation/Employees' State Insurance Corporation to reduce complaints/grievances include setting up of facilitation centres, Women Empowerment Desks, National Call Centre at New Delhi, answering queries in 7 regional languages, etc.

(f): Section 141 of the Code on Social Security, 2020 envisages establishment of a Social Security Fund by the Central Government for social security and welfare of the unorganised workers, gig workers and platform workers. Section 45 of the Code on Social Security, 2020 also envisages framing of schemes by the Central Government for unorganised workers, gig workers and platform workers and the members of their families for providing benefits admissible under Chapter IV of the said Code by the ESIC.

However, the said Code is yet to come into force.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF RAJYA SABHA UNSTARRED QUESTION NO. 2169 DUE FOR REPLY ON 04.08.2022 RAISED BY SHRI RAGHAV CHADHA, HON'BLE MP REGARDING SCHEME FOR UNORGANIZED/ORGANISED WORKERS.

State/UT-wise details of ABRY beneficiary, establishments and benefitted amount				
Sl. No.	State/UT	Number of Beneficiary Employees	Number of Beneficiary Establishments	Amount of Benefit (In Rs.)
1	ANDAMAN AND NICOBAR ISLANDS	475	35	86,77,085
2	ANDHRA PRADESH	1,64,091	3,975	1,90,91,04,929
3	ARUNACHAL PRADESH	507	15	43,08,958
4	ASSAM	19,501	646	19,15,80,994
5	BIHAR	27,663	1,195	40,92,98,248
6	CHANDIGARH	64,074	1,564	67,12,54,227
7	CHHATTISGARH	84,341	2,898	99,94,47,339
8	DELHI	2,24,267	3,094	2,11,89,98,902
9	GOA	20,678	535	20,87,78,483
10	GUJARAT	6,38,537	15,371	6,36,51,74,998
11	HARYANA	3,94,076	7,541	3,98,09,99,004
12	HIMACHAL PRADESH	82,722	2,133	86,23,55,217
13	JAMMU AND KASHMIR	19,191	881	27,08,19,227
14	JHARKHAND	62,159	2,210	78,65,02,481
15	KARNATAKA	4,78,905	10,803	5,44,89,90,555
16	KERALA	95,343	2,676	1,17,96,88,791
17	LADAKH	182	15	19,81,577
18	MADHYA PRADESH	2,02,671	6,141	2,40,92,53,525
19	MAHARASHTRA	9,66,815	22,156	9,55,07,84,875
20	MANIPUR	1,386	54	1,38,11,124
21	MEGHALAYA	1,195	37	3,15,56,626
22	MIZORAM	376	15	93,41,974
23	NAGALAND	223	15	28,06,551
24	ODISHA	88,422	4,135	1,14,17,78,565
25	PUNJAB	1,69,354	6,451	2,16,91,38,270
26	RAJASTHAN	3,23,051	11,311	3,45,66,77,988
27	SIKKIM	3,760	112	5,19,57,906
28	TAMIL NADU	8,06,776	16,390	7,35,52,87,388
29	TELANGANA	2,78,339	5,292	2,51,98,86,577
30	TRIPURA	5,439	150	6,81,32,182
31	UTTAR PRADESH	4,26,196	12,265	5,25,05,35,997
32	UTTARAKHAND	92,695	2,388	1,00,05,13,085
33	WEST BENGAL	2,24,747	7,591	2,28,08,60,528
	Total	59,68,157	1,50,090	62,73,02,84,176

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Sl. No.	State/UT	Registration under PM-SYM (as on 17.07.2022)
1	HARYANA	9,14,081
2	MAHARASHTRA	6,10,722
3	UTTAR PRADESH	8,79,626
4	GUJARAT	3,76,259
5	BIHAR	2,12,084
6	ODISHA	1,76,539
7	JHARKHAND	1,33,236
8	CHHATTISGARH	2,18,631
9	MADHYA PRADESH	1,59,136
10	RAJASTHAN	3,09,523
11	TAMIL NADU	62,212
12	KARNATAKA	1,46,730
13	ANDHRA PRADESH	1,55,763
14	JAMMU AND KASHMIR	75,725
15	WEST BENGAL	1,06,997
16	PUNJAB	41,579
17	TELANGANA	43,038
18	UTTARAKHAND	36,289
19	HIMACHAL PRADESH	46,633
20	TRIPURA	31,912
21	ASSAM	36,036
22	KERALA	13,617
23	DELHI	10,459
24	MANIPUR	4,595
25	NAGALAND	5,148
26	ANDAMAN AND NICOBAR ISLANDS	2,380
27	CHANDIGARH	5,195
28	MEGHALAYA	4,416
29	LADAKH	1,487
30	PUDUCHERRY	1,383
31	ARUNACHAL PRADESH	3,073
32	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	1,609
33	MIZORAM	713
34	GOA	1,538
35	SIKKIM	158
36	LAKSHADWEEP	21
Total		48,28,543

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Sl. No.	State/UT	Funds Released under IEC component of PM-SYM (In Rupees)
1.	Andaman and Nicobar Islands	667000.00
2.	Andhra Pradesh	5667000.00
3.	Arunachal Pradesh	1333000.00
4.	Assam	4000000.00
5.	Bihar	9333000.00
6.	Chandigarh	1333000.00
7.	Chhattisgarh	3333000.00
8.	Dadra & Nagar Haveli	667000.00
9.	Daman & Diu	667000.00
10.	Gujarat	6667000.00
11.	Haryana	3333000.00
12.	Jharkhand	3333000.00
13.	Jammu & Kashmir	1667000.00
14.	Karnataka	6667000.00
15.	Kerala	3333000.00
16.	Ladakh	667000.00
17.	Madhya Pradesh	6667000.00
18.	Maharashtra	9667000.00
19.	Manipur	1667000.00
20.	Meghalaya	1667000.00
21.	Mizoram	1333000.00
22.	Nagaland	1333000.00
23.	Odisha	4667000.00
24.	Punjab	3333000.00
25.	Rajasthan	6667000.00
26.	Sikkim	667000.00
27.	Tamil Nadu	6667000.00
28.	Telangana	5667000.00
29.	Tripura	1667000.00
30.	Uttar Pradesh	11333000.00
31.	Uttarakhand	1667000.00
	TOTAL	117336000.00

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Sl. No.	State/UT-wise and Scheme-wise Cumulative Enrolment as on 29.06.2022		
	State/UT	PMJJBY	PMSBY
1	Andaman & Nicobar Islands	36,107	81,747
2	Andhra Pradesh	72,29,964	1,69,28,646
3	Arunachal Pradesh	94,230	1,75,202
4	Assam	21,73,747	61,48,941
5	Bihar	62,34,095	1,66,51,031
6	Chandigarh	83,968	2,70,779
7	Chhattisgarh	29,30,597	82,60,236
8	Dadra & Nagar Haveli	50,825	91,803
9	Daman & Diu	38,289	68,093
10	Delhi	14,61,022	39,67,479
11	Goa	1,73,650	3,97,311
12	Gujarat	46,84,017	1,09,16,075
13	Haryana	23,19,157	59,78,608
14	Himachal Pradesh	5,60,015	18,20,397
15	Jammu & Kashmir	4,61,107	11,27,052
16	Jharkhand	27,11,249	69,60,770
17	Karnataka	55,21,316	1,18,47,294
18	Kerala	11,85,302	58,71,142
19	Ladakh	12,485	24,540
20	Lakshadweep	2,919	8,207
21	Madhya Pradesh	64,27,790	1,87,60,378
22	Maharashtra	81,48,550	1,93,99,681
23	Manipur	1,13,597	2,82,847
24	Meghalaya	1,78,864	3,79,858
25	Mizoram	1,36,124	2,24,958
26	Nagaland	99,756	2,55,995
27	Odisha	37,95,489	1,04,80,969
28	Puducherry	1,09,449	2,69,565
29	Punjab	22,27,253	71,06,296
30	Rajasthan	54,34,511	1,46,84,686
31	Sikkim	68,811	1,46,690
32	Tamil Nadu	47,60,091	1,27,87,836
33	Telangana	43,56,952	1,02,06,943
34	Tripura	2,74,687	8,64,359
35	Uttar Pradesh	1,17,98,737	3,88,36,868
36	Uttarakhand	7,01,480	28,14,180
37	West Bengal	53,94,980	1,72,06,833
38	Total (Enrolment by PSBs and Major Private Banks)	9,19,91,182	25,23,04,295
39	*Others [Enrolments by Rural Cooperative Banks, Urban Cooperative Banks & Enrolments under Converged Schemes)	3,90,66,890	3,78,36,248
Grand Total		13,10,58,072	29,01,40,543
